## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

62

T.C.S.P. No. 147/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

A.B. wadhas

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES: M/s. Minimax Finlease Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

DESIGNATION SIGNATURE NAME S. No.

ABMAY WADHWA AAV. ilb PRACHZ FOR

PETITIONEN

## **ORDER**

TCSP No. 147/230-232/NCLT/MB/MAH/2017 TCSP No. 148/230-232/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on **08.11.2017**.

Sd/-

Sd/-

**B.S.V. PRAKASH KUMAR** 

V. NALLASENAPATHY

Member (Technical)

Member (Judicial)